## THE HIGH COURT OF MEGHALAYA SHILLONG

## NOTIFICATION

Dated, Shillong the 6th April, 2021

No.HCM.II/03/2013/1323: In supersession of order No.HCM.II/03/2013/5062-A dated 12.11.2013, Smti. Daphira Rynjah, Joint Registrar-cum-Secreatry to Hon'ble, the Chief Justice and Smti. Anindita Y. Sarki, Deputy Registrar are appointed as Oath Commissioners under Section 139(b) CPC and Section 297 (b) CrPC, in the High Court of Meghalaya.

By Order,

REGISTRAR GENERAL

Memo.No.HCM.II/03/2013/1323A Dt.Shillong, the 6th April, 2021 Copy to :-

- 1. The Registrar-cum-Principal Private Secretary to the Hon'ble, the Chief Justice, High Court of Meghalaya, Shillong.
- 2. The P.S. to Hon'ble Mr Justice R.V. More, Judge, High Court of Meghalaya, Shillong.
- 3. The P.S. to Hon'ble Mr Justice H.S.Thangkhiew, Judge, High Court of Meghalaya, Shillong.
- 4. The P.S. to Hon'ble Mr Justice W. Diengdoh, Judge, High Court of Meghalaya, Shillong.
- 5. The Registrar (Judicial Service), High Court of Meghalaya, Shillong.
- 6. The Registrar (Admn), High Court of Meghalaya, Shillong.
- 7. The Joint Registrar (Listing)-cum-OSD to the Hon'ble, the Chief Justice, High Court of Meghalaya, Shillong.
- 8. The Joint Registrar-cum-Secretary to the Hon'ble, the Chief Justice, High Court of Meghalaya, Shillong.
- 9. The Advocate General, High Court of Meghalaya, Shillong.
- The Additional Advocate General, High Court of Meghalaya, Shillong.
- 11. The Deputy Registrar-I, High Court of Meghalaya, Shillong.
- 12. President / Secretary, High Court Bar Association, Shillong.
- 13. President / Secretary, Shillong Bar Association, Shillong.
- 14. The System Analyst, High Court of Meghalaya, Shillong to kindly upload the same on the official website of the Registry.
- 15. Notice Board.

REGISTRAR GENERAL